GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:453 ANSWERED ON:25.11.2005 LAW COMMISSION REPORT Paswan Shri Virchandra

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the 17th Law Commission has submitted its reports during 2003-05;
- (b) if so, the salient features thereof; and
- (c) the action taken by the Government on those reports?

Answer

MINISTER OF STATE m THE MINISTRY OF LAW ANO JUSTICE (SHRI K. VENKATAPATHY)

- (a)&(b) 17th Law Commission of India has so far submitted nine reports i.e. from 186th to 194th, out of which six reports, i.e., upto 191st have already been laid in the Parliament. Remaining three have been sent for translation into Hindi.
- (c) The status regarding 186 187 189 and 190 Reports have already been laid in the Parliament in the last Session. Reports 188th & 191st are under examination of concerned Ministries.